

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 122 of 2011

Dated : 29th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Comm.Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan & Ms. Swapna Seshadri
Counsel for the Respondent(s): Mr. Sakesh Kumar

ORDER

Admit. Issue notice. Mr. Sakesh Kumar takes notice on
behalf of the Commission.

Post the matter on **22.09.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ks